

6. Mr. Jalal Mohamed Yousif Jalal

The Delegation arrived in Delhi yesterday morning. You have seen that they are sitting in the Special Box today. Through them, we convey our greetings and best wishes to the Amir of the State of Bahrain, the Government, the Shura Council and the friendly people of the State of Bahrain.

11.24 hrs.

**Announcement By Speaker Live telecast of proceedings of the question Hour of both the Houses of Parliament**

MR. SPEAKER: I am glad to inform the House that the proceedings of the Question Hour of both the Houses of Parliament will be telecast live throughout the country on Main DD 1 Channel from 1100 hours to 1200 hours from today. The proceedings of the Question Hour in Lok Sabha and Rajya Sabha will be telecast live during alternate weeks. The beginning is being made with telecasting the Question Hour proceedings of the Rajya Sabha today.

Members will Recall that the recorded proceedings of the Question Hour in Lok Sabha each day are being telecast from the following day in the morning from 0710 hours to 0810 hours by Doordarshan throughout the country. The proceedings of Question Hour in Lok Sabha and Rajya Sabha are being telecast in alternate weeks. The live telecast of the proceedings of the Question Hour and the entire post-Lunch proceedings of Lok Sabha had commenced on August 25, 1994 on Channel 11 band 3 within a radius of 10-15 kms. in Delhi. These arrangements will continue during the Twelfth Session of the Tenth Lok Sabha. The proceedings of the Rajya Sabha will be available on Channel 9 and 3 through LPT.

[Translation]

SHRI HARI KISHORE SINGH (SHIVHAR): Mr. Speaker, Sir, a board is placed in the visitors gallery in Lok Sabha to welcome the members in English only. Please get one in Hindi also. Hindi is our national language. It should not be disrespected..(Interruptions)

MAJ. GEN (RETD.) BHUWAN CHANDRA KHANDURI: (Garhwal) Mr. Speaker, Sir, we have light here, I have submitted to you that rule...

[English]

MR. SPEAKER: I will allow you to make your statement immediately after the Question Hour is over.

MAJ. GEN (RETD.) BHUWAN CHANDRA KHANDURI (Garhwal): I request that I may please be heard. I will take only a few minutes. (Interruptions)..

MR. SPEAKER: You have to wait for 30 minutes only.

[Translation]

MAJ. GEN (RETD.) BHUWAN CHANDRA KHANDURI: The objective behind Uttaranchal motion, which I want to discuss here today, is the fact that the resolution passed by Uttar Pradesh Government has been pending with the Central Government for the last three and a half years. The Uttar Pradesh Government had passed it unanimously

on 12th August, 1992 and submitted it to the Central Government. We had a discussion here stretching upto seven and a half hours and Muftiji had assured that after receiving the proposal from Uttar Pradesh Government, they would take decision on it immediately. The Uttar Pradesh Government has already submitted its proposal in August, 1992. I would like to know from the hon. Prime Minister as to why they are not taking any decision on it after it had been unanimously passed by the U.P. Assembly and submitted to the Central Government.

[English]

MR. SPEAKER: Mr. Khanduri, I will allow you to make this statement immediately after the Question Hour is over so that other Members also can participate..(Interruptions).

[Translation]

SHRI ATAL BIHARI VAJPAYEE (Lucknow): Mr. Speaker, Sir, you are aware that I have always been stressing upon this fact that the Question Hour should continue. I have several times..(Interruptions)

[English]

MR. SPEAKER: I am allowing Mr. Vajpayee to speak.

(Interruptions)

[Translation]

SHRI ATAL BIHARI VAJPAYEE: I am sorry, but I have not received my primary education.

MR. SPEAKER: It will go on for 4-5 days like this.

SHRI ATAL BIHARI VAJPAYEE: Sir, normally, the Question Hour should be held but sometimes circumstances necessitate the adjournment of the Question Hour. For such an eventuality the framers of rules have made an arrangement.

Now, in regard to Uttaranchal issue, especially the way the excess were committed against the women who were coming to Delhi from Uttaranchal on the eve of 'Gandhi Jayanti' and the way they were tortured and insulted. We would like that..(Interruptions)

[English]

SHRI LOKANATH CHOUDHURY (Jagatsinghpur): This is a Question Hour. Vajpayeeji is the opposition leader and he should know it.

[Translation]

SHRI ATAL BIHARI VAJPAYEE: Are you not interested in it?

SHRI RASHID MASOOD (Saharanpur): Of course, we are interested in it. We are saying that we have an objection to what you have said about rape and why we have an objection is because the parliamentary delegation which had gone..(Interruptions)

SHRI CHANDRA JEET YADAV (Azamgarh): You are denying your own words.

[English]

SHRI NIRMAL KANTI CHATTERJEE (Dumdum): Normally, you do not disturb the Question Hour. That has been the precedent.